

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-865(PB)/2018

IN THE MATTER OF:

Oriental Bank of Commerce

.... Applicant/Petitioner

Vs.

M/s. Amarpali Biotech India Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 28.08.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

PRESENTS

For the petitioner :

Mr. Vipin Jai, Adv.

For the Respondent(s):

Mr. Harshal Kumar, Ms. Shuchi Sejwar,
Proxy counsels for Mr. Alok Kr. Aggarwal,
Adv.

ORDER

For order, see (IB)-90(PB)/2017.

28.08.2018
Aarti